

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No. 6338 of 2021**

-----  
Dinesh Patra & Anr. ... Petitioners  
Versus  
The State of Jharkhand ... Opposite Party  
-----

**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

-----  
For the Petitioners : Mr. K.S. Nanda, Advocate  
For the State : Mr. P.D. Agrawal, Spl. P.P.  
-----

**Order No.02 Dated- 08.09.2021**

Heard the parties through video conferencing.

Learned counsel for the petitioners seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**